B-12011/1/2013-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, dated 20-05-2013

Office Memorandum

Subject : Recognition of ICLS Association

The undersigned is directed to refer to OM of even number dt 7-7-2011, by which the recognition of this association was last extended for a period of two years (from 18-10-2010 to 17-10-2012).

2. The competent authority has now decided that the ICLS association will have permanent recognition, subject to its observance of Central Civil Services (Recognition of Service Association) Rules 1993, as amended from time to time.

(R K Pandey)
Under Secretary to the Government of India
Telefax: 23383507

To

1. The President ICLS Association
2. The Secretary ICLS Association
3. All offices of MCA for its circulation to all 233 ICLS officers
4. E.G Cell for placing it in employees corner/miscellaneous